



2026:AHC:20678

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 71182 of 2013

Om Prakash

.....Petitioner(s)

Versus

State Of U.P.Thru.Secy.And 3 Others

.....Respondent(s)

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|                           |   |                                                              |
|---------------------------|---|--------------------------------------------------------------|
| Counsel for Petitioner(s) | : | Asha Parihar, Geeta Parihar, Pradeep Chandra, Pratik Chandra |
| Counsel for Respondent(s) | : | C.S.C.                                                       |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. Disposed of.

2. For order, see order of date passed in Writ-A No. 19284 of 2025.

**(Vikas Budhwar,J.)**

**January 29, 2026**

Rajesh